(b) Napthalene balls are reported to be available in the market at an average price of Rs. 21.50 a KG.
(c) Does not arise in view of (a) and (b) above.

## Industrialisation of Backward Areas

796-PP. SHRI MADHAVRAO
SCINDIA : Will the Minister of INDUSTRY be pleased to state :
(a) whether despite the plethera of incentives, the programme of industrialisation of backward areas has virtually backfired ;
(b) the number of new units of industries so far set up in the backward
districts and 'no industry district' in different States so far during the Sixth Plan period ; and
(c) the main reasons for the failure of these incentives and achieve the object of industrially backward areas?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) to (c) Industrialisation is a continuous process. Grant of incentives has certainly helped and encouraged the State Governments/Union Territory Administrations to industrialise their backward areas as may be seen from the figures given below of letters of intent (LIs) and industrial licences (ILs) issued during the years 1982 to 1984 (upto May 1984) :

| Year | Total |  | Issued to Backward areas |  |
| :---: | :---: | :---: | :---: | :---: |
| - | LI | IL | LI | IL |
| 1982 | 1043 | 432 | 583 (158) | 145 (2) |
| 1983 | 1055 | 1075 | 649 (110) | 317 (13) |
| $\begin{aligned} & 1984 \\ & \text { (upto } \\ & \text { May, 1984) } \end{aligned}$ | 410 | 371 | 243 (32) | 121 (8) |

Figures given in brackets pertain to No Industry Districts.

The details of all Lls and lLs are publisbed by the Indian Investment Centre in their 'Monthly News Letter', of which are available in the Parliament Library.

Committee on Tyre and Tube Industry

| 796-Q. | SHRI MADHAVRAO |  |
| :--- | :--- | :--- |
|  | SCINDIA : |  |
|  | SHRIMATI GETA |  |
|  | MUKHERJEE; |  |

Will the Ministor of INDUSTRY be pleased to state :
(a) whether Government have instituted an enquiry into the prices and quality of autonobile tyres and tubes :
(b) if so, the precise composition and the terms of reference of the committee entrusted with the job ;
(c) the reasons leading to the constitution of the enquiry committee ;
(d) wheter the said Committee has submitted it's report if so, the details; and

